

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2975
ANSWERED ON:24.07.2009
POWER FROM NON- CONVENTIONAL ENERGY SOURCES
Rajaram Shri Wakchaure Bhausahab

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the steps being taken by the Union Government to make rural areas self-reliant in the matter of energy through the Non-Conventional energy sources;
- (a) the efforts being made by the Union Government for identification and development of renewable energy;
- (b) the percentage of population of the country depended on renewable energy at present, State-wise;
- (c) whether any assistance is being sought by the Government from the voluntary organizations for the development and harnessing the renewable energy in the country; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): The Government is providing central financial assistance ranging from about 30% to 90% of costs of for deployment of various types of renewable energy systems/ devices in rural areas for meeting different energy needs depending on the technology employed, location and user category. Pilot projects on Village Energy Security have also been taken up in select villages for meeting the village energy requirements of cooking, lighting and motive power, through locally available renewable resources, mainly biomass.

(b): The Government is supporting resource assessment and promoting implementation of projects through a mix of fiscal and financial incentives. These include capital/ interest subsidy, accelerated depreciation, nil/ concessional excise and customs duties. Further benefit under Section 80-1A of Income Tax Act 1961 is available to undertakings setup for the generation or generation and distribution of Renewable power in India. This apart, preferential tariff for grid interactive renewable power is being given in most potential States

(c): No such data is maintained. However, the renewable power contribution is about 9% in the total installed capacity in the country. Also, households in nearly 9,300 remote villages/ hamlets not connected to grid have been sanctioned central financial assistance for provision of solar home lighting systems as per the State-wise break-up given in Annexure.

(d) & (e): Generally the programmes of the Ministry are implemented through State Nodal Departments/ Agencies, which do involve NGOs and voluntary organizations. The Ministry also associates NGOs directly in specific cases.

Annexure

Table referred to in Reply to part (c) of Lok Sabha Unstarred Question no.2975 due for Answer on 24-07-2009

State-wise Details of Villages/Hamlets Covered as on 31st May 2009, for Financial Support under Remote Village Electrification Programme

S. No. State No. of Villages/ Hamlets

1	Andhra Pradesh	13
2	Arunachal Pradesh	298
3	Assam	1986
4	Chattisgarh	588
5	Gujarat	38
6	Haryana	286
7	Himachal Pradesh	22
8	Jammu & Kashmir	235
9	Jharkhand	477
10	Karnataka	79
11	Kerala	607

12 Madhya Pradesh 274
13 Maharashtra 353
14 Manipur 240
15 Meghalaya 97
16 Mizoram 20
17 Nagaland 3
18 Orissa 306
19 Rajasthan 327
20 Sikkim 13
21 Tamilnadu 184
22 Tripura 755
23 Uttarakhand 718
24 Uttar Pradesh 250
25 West Bengal 1186
9355